

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5794  
ANSWERED ON:29.04.2015  
MINORITY INSTITUTIONS  
Singh Shri Sushil Kumar

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the steps taken by the Government to strengthen minority institutions during each of the last three years, State-wise;
- (b) the funds spent so far during the above period, State-wise and year-wise; and
- (c) the future action plan prepared in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a): For strengthening of Minority Institutions, this Ministry has formulated two schemes viz. "Computerization of Records of State Waqf Boards"(launched in 2009-10) and "Strengthening of State Waqf Boards"(launched in 2014- 15). Under the Scheme of "Computerization of Records of State Waqf Boards", the Grant-in-aid was released to State/UT Waqf Boards (SWBs) till August, 2013. Thereafter, the Grant-in-aid is being released to Central Waqf Council for further disbursement among SWBs. Under the Scheme of "Strengthening of State Waqf Boards", the Grant -in-aid is released to SWBs through National Waqf Development Corporation Ltd.

(b): During 2013-14 and 2014-15, amount of Rs.687.50 lakhs was released to the Central Waqf Council and State Waqf Boards under the Scheme of Computerisation of Records of State Waqf Boards. During 2014-15, amount of Rs.390 lakhs was released to National Waqf Development Corporation Ltd under the Scheme of Strengthening of State Waqf Boards. The details of funds released under the two schemes are enclosed at Annexures I & II.

(c): These schemes have been approved for implementation during 12th Five Year Plan i.e. upto 31/03/2017